

ciently and become financially viable.

(d) The profit/loss of these units during

	<i>Ramagundam unit Rs./lakh</i>	<i>Talcher unit Rs./lakh</i>
1986-87	(+) 232	(-) 3959
1987-88	(-) 3649	(-) 2381
1988-89	(-) 2680	(-) 7348

(e) No, Sir.

(f) Does not arise.

(g) In view of the difficulty in obtaining good quality coal for these coal based fertilizer units and the fact that the coal gasification technology is still at the experimental stage and both these units are not doing well, there is no proposal to set up a new coal based fertilizer plant during the VIII Plan.

Widening and Construction of Bridges over Yamuna in Delhi

1771. SHRI H.K.L. BHAGAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the steps being taken for widening of the bridges over Yamuna river near ITO and Wazirabad in Delhi;

(b) whether there is any proposal for construction of another bridge over river Yamuna in Delhi; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Delhi Administration has prepared proposal

the last three years, yearwise is given below:—

for an additional 4-lane bridge across River Yamuna near I.T.O. They have been requested to review the proposal with regard to proper traffic dispersal and need for any capacity augmentation of the adjacent road system, and the impact of any Rapid Transit system proposed along this corridor.

For widening of the bridge near Wazirabad barrage, preparation of a detailed scheme by Delhi Administration is in progress. As the 8th Plan is not yet finalised, it is too early to say whether this will find a place in the approved plan.

(b) and (c). In addition to the above, Delhi Administration is preparing a scheme for the construction of a 4-lane parallel bridge on the down-stream side of the existing road bridge near Nizamuddin. The inclusion of this scheme in the 8th Plan would also depend upon the size of the 8th Plan as finally approved.

[*Translation*]

SC/ST L.P.S. Officers

1772. SHRI GOPAL PACHERWAL: Will the Minister of HOME AFFAIRS be pleased to state the number of Scheduled Caste/Scheduled Tribes persons in Indian Police Service, Statewise?

THE MINISTER OF HOME AFFAIRS
(SHRI MUFTI MOHAMMAD SAYEED): (a)
A statement of the state-wise representation

of SC/ST officers in the Indian Police Service
is given below.

STATEMENT

Sl. No.	Name of Cadre	Number of IPS Officers belonging to	
		Schedule Castes	Schedule Tribes
(1)	(2)	(3)	(4)
1.	Andhra Pradesh	14	11
2.	A-G-M-U	15	3
3.	Assam-Meghalaya	7	18
4.	Bihar	22	9
5.	Gujarat	13	8
6.	Haryana	15	Nil
7.	Himachal Pradesh	8	4
8.	Jammu & Kashmir	5	1
9.	Karnataka	13	5
10.	Kerala	11	3
11.	Madhya Pradesh	33	12
12.	Maharashtra	19	3
13.	Manipur-Tripura	2	7
14.	Nagaland	Nil	18
15.	Orissa	6	2
16.	Punjab	20	1
17.	Rajasthan	9	8
18.	Sikkim	2	6

Sl. No.	Name of Cadre	Number of IPS Officers belonging to	
		Schedule Castes	Schedule Tribes
(1)	(2)	(3)	(4)
19.	Tamil Nadu	28	5
20.	Uttar Pradesh	55	7
21.	West Bengal	23	13

[English]

Take over of Delhi Milk Scheme by Cooperative Society

1773. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Sarkaria Commission has recommended the take over of Delhi Milk Scheme by a Cooperative Society;

(b) if so, whether the recommendation has been accepted by Government; and

(c) if it has not been accepted, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) and (c). The matter is under consideration.

Comparative analysis of fertilizer plants based on different feed stocks

1774. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) the cost of production of fertilizers based on coal, heavy oil, naphtha and natu-

ral gas in plants having same capacity and capacity utilisation;

(b) the cost of installation and manpower required for each type of plants;

(c) the foreign exchange components and expenditure in each type of plants; and

(d) the factors guiding the choice of technology and the feed stock in the fertilizer industries?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). Information is being collected and will be laid on the Table of the House.

Allotment of N.D.M.C. Shops

1775. SHRI BALESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the procedure followed for allotment of the N.D.M.C. shops during the last two years;

(b) whether tenders are invited for the purpose and if so, the details of the procedure adopted;

(c) the irregularities, if any, noticed by